

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3186
ANSWERED ON:14.12.2005
E- AUCTION OF COAL
Khaire Shri Chandrakant Bhaurao

Will the Minister of COAL be pleased to state:

- (a) whether the coal released through e-auction is being sold in black market openly;-__..
- (b) if so, the details thereof;
- (c) whether detailed information about the purchasers and consumption of coal sought while releasing coal through e-auction;
- (d) if so, the details thereof; and
- (e) the names of coal companies which have sold coal through e-auction alongwith the quantity thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a) & (b): The sale of coal through E-auction is an innovative scheme introduced by the coal companies to curb the black marketing of coal and provide coal to those consumers who have not been getting coal due to absence of linkage or due to quantities under linkage being inadequate in a transparent manner. The possibility of black marketing of coal sold under e-auction is ruled out and so far no such complaints have been received.

(c)&(d): Under the E-auction scheme any consumer of coal can avail of this, opportunity to buy the coal and thus information about consumption of coal is not necessitated.

(e): The name of the coal companies which have sold coal through e-auction alongwith quantity allocated till November 2005 during the year 2005-06 is as under:

(figures in tonnes)

S.No. Name of the Coal Company Quantity

1. Eastern Coalfields Limited (ECL) 844348
2. Bharat Coking Coal Limited (BCCL) 2349188
3. Central Coalfields Limited (CCL) 1839030
4. Northern Coalfields Limited (NCL) 249740
5. Western Coalfields Limited (WCL) 1372930

6. South Eastern Coalfields Limited (SECL) 1225086

7. Mahanadi Coalfields Limited 1996310

8. North Eastern Coalfields (NEC) 335640

TOTAL COAL INDIA LIMITED 10212272